

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/192/10/2023 |
| NAME OF THE COMPANY | Raine Industries and Engineering Pv Ltd |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 of IBC |

ORDER

Present: Ld. Counsel Ms. A. Sandhya Rani for the Petitioner.
Ld. Counsel Mr. Indraprateek Naidu for the Respondent.

Due to internet issues, **matter is adjourned to 09.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)